

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.81/BB/ 2017	-	For hearing	Rule-6 of I&B	Twenty Twenty Media Pvt Ltd Vs UL India Pvt Ltd


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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13.	Dimple A.R. 9845118049.	Petitioner 20/20.	
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13.	Anindita Ray 7259650695	<b>ORDER</b> Respondent UL India	
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Counsel for Petitioner is present. DUA Associates filed vakalath for Corporate Debtor. For filing objection and also for suggesting the name of IRP, list it on 17/11/2017.

  
**Member (T)**

  
**Member (J)**